

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.117356/2021-EXEMPTION FROM FILING O.T. and IA No.117355/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117358/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14675/2021 (XI)

(FOR ADMISSION and I.R. and IA No.117915/2021-EXEMPTION FROM FILING O.T. and IA No.117914/2021-DELETING THE NAME OF PETITIONER / RESPONDENT and IA No.117916/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117913/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 15581/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118769/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.118770/2021-EXEMPTION FROM FILING O.T. and IA No.118766/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..).)

SLP(C) No. 16558/2021 (XI)

(FOR ADMISSION and I.R. and IA No.125531/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125553/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.125530/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16002-16003/2021 (XI)

(FOR ADMISSION and I.R. and IA No.129412/2021-EXEMPTION FROM FILING O.T. and IA No.129468/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

WITH

SLP(C) No. 17019/2021 (ITEM NO. 15)

(FOR ADMISSION and I.R. and No.137723/2IA021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137725/2021-EXEMPTION FROM FILING O.T. and IA No.137724/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.137722/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES...)

Date : 10-11-2021 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s) Ms. Nidhi Mohan Parashar, AOR

**Mr. Kausar Raza Faridi, AOR
Ms. Sarika Verma, Adv.
Mr. Mehmood Umar Faruqui, Adv.**

**Ms. Kaveeta Wadia, Adv.
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.**

**For Respondent(s) Mr. Vinod Diwakar, AAG
Mr. Pradeep Misra, AOR
Mr. B. Dubey, Adv.
Mr. Ajay Kumar Prajapati, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kr. Sharma, Adv.
Mr. Bhuwan Chandra, Adv.**

**Mr. Shail Kumar Dwivedi, AOR
Mr. Sarvesh Singh, Adv.
Mr. Siddharth Krishna Dwivedi, Adv.
Ms. Vibha Dwivedi, adv.
Ms. Nidhi Dwivedi, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters after four weeks.

**(NEETA SAPRA)
COURT MASTER**

**(DIPTI KHURANA)
COURT MASTER**